

(10)

F. No. 15-16/CESTAT/CPIO/ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-16/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt. Prashant Dhasal , (No.DOREV/R/T/20/00538/2), dated 22.03.2020 **received from U.S./CPIO Ministry of Finance Department of Revenue** in this office on 28.05.2020) **received from U.S./CPIO Ministry of finance Department of Revenue** in this office on 28.05.2020, under RTI Act 2005, the information received from **Administration** containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs.Nil (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT, New Delhi
Dated:29.06.2020

To,

1. Sh.Prashant Dhasal
Saiprasad CHS, Sector-48,D6,Flat-14,
Seawoods, Navi Mumbai-Pin:400706.

Copy to: Sh.Bhowmick,
U.S.to the Govt. of India
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.

ISSUED ON
M 29/6/20
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066

ML

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F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
सीमाशुल्कउत्पादशुल्कएवंसेवाकरअपीलीयअधिकरण, पश्चिमीखण्ड -२, रामकृष्णपुरम, नईदिल्ली66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066

Dated: 17.6.2020
I.D. No. 15-16/2020

ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application received from Sh. Prashant Dhasal Ref. (F. No. DOREV/R/T/20/00538/2 dated 22.3.2020) received by transfer from Under Secretary Ad.1C letter dated 4.6.2020 in CPIO I.D. No. 15-16/2020 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the reply is as under:-

Department	General/ Brahmins/ Upper Caste		SC/STs		OBCs		Minorities/Adi vavis/Nomadic Tribes		Total Posts as on FY 2020	
	Actually exists as on FY 2020	As per rule on FY 2020	Actually exists as on FY 2020	As per rule on FY 2020	Actually exists as on FY 2020	As per rule on FY 2020	Actual y exists as on FY 2020	As per rule on FY 2020	Actually exists as on FY 2020	As per rule on FY 2020
CESTAT, Dept of Revenue, Ministry of Finance	142	213	71	88	62	106	Already mentioned	Already mentioned	273	407


(Assistant Registrar)
CESTAT New Delhi

To

✓ CPIO/Accounts Officer, CESTAT, New Delhi

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F. No. 15-16/CESTAT/CPIO-ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-16/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/ Prashant Dhasal , (No.DOREV/R/T/20/00538/2), dated 22.03.2020 received from **U.S./CPIO Ministry of Finance Department of Revenue** in this office on 28.05.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-16/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 16.06.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.

Encl: As above.


CPIO
CESTAT New Delhi

For Compliance to:

1. Asstt. Registrar (Admn.Section)

Copy to: (For Information)

1. Sh.Prashant Dhasal
Saiprasad CHS,Sector-48,D6,Flat 14,
Seawoods, Navi Mumbai-Pin: 400706.
2. Sh.Bhowmick,
U.S.to the Govt. of India
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.



Sp
31.05.2020

15/6/2020

To. 15-16/2020

RTI MATTER

(D)

फॉ. सं./F.No.R-20011/81/2020-CA Cell
भारत सरकार/Government of India
वित्त मंत्रालय/Ministry of Finance
राजस्व विभाग/Department of Revenue
सक्षम प्राधिकारी सेल/Competent Authority Cell

North Block, New Delhi
Dated 19 May, 2020

To

1. The CPIO, O/o Competent Authority & Administrator, Delhi.
2. The CPIO, O/o Competent Authority & Administrator, Mumbai.
3. The CPIO, O/o Competent Authority & Administrator, Chennai.
4. The CPIO, O/o Competent Authority & Administrator, Kolkata.
5. The CPIO, Appellate Tribunal, New Delhi.
6. The CPIO, ITSC, New Delhi
7. The CPIO, C&CESC, New Delhi
8. The CPIO, AAR, New Delhi
9. The CPIO, CESTAT, New Delhi

Subject:- Transfer of two online RTI Applications (reg no. DOREV/R/T/20/00531/2 & DOREV/R/T/20/00538/2) dated 22.03.2020 & 26.04.2020 of Sh. Prashant Dhasal, Maharashtra under the RTI Act, 2005- reg

Sir,

Please find enclosed a copy of two online RTI applications dated 22.03.2020 & 26.04.2020 of Sh. Prashant Dhasal, Maharashtra received on 30.04.2020.

2. Since the subject matter in the RTI applications dated 22.03.2020 & 26.04.2020 pertains to your office, the RTI applications are transferred under section 6(3) of the RTI Act, 2005. You are requested to send the reply directly to the applicant and a copy of the same may also be endorsed to this cell for information.

Encl: As above

Yours faithfully,

(S. Bhowmick)

Under Secretary & CPIO (AD.1C Branch)

Tel.No.23095369

Adm

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RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या): DOREV/R/T/20/00531/2/ 53812 — Date of Receipt (प्राप्ति की तारीख): 22/04/2020 0. R 26/4/20

Transferred From (से स्थानांतरित): Department of Revenue on 24/04/2020 With Reference Number : DOREV/R/T/20/00531

Remarks (टिप्पणी): the information sought is scattered across all public authorities (PA)/State Govts. and in terms of section 6 (1) & DOPT O.M.No.10/2/2008-IR dt 12/06/2008, applicant may apply to concerned PA and obtain info. Nevertheless RTI is marked to Concerned CPIO in DoPT and transferred under section 6 (3) to concerned Deptts to provide any compiled information in their records.

Type of Receipt (रसीद का प्रकार): Electronically Transferred from Other Public Authority Language of Request (अनुरोध की भाषा): English

Name (नाम): PRASHANT DHASAL Gender (लिंग): Male

Address (पता): Saiprasad CHS, Sector-48, D6, Flat 14, Seawoods, Navi Mumbai, Pin:400706

State (राज्य): Maharashtra Country (देश): India

Phone Number (फोन नंबर): Details not provided Mobile Number (मोबाईल नंबर): +91-9833605013

Email-ID (ईमेल-आईडी): dhasal@gmail.com

Status (स्थिति) (Rural/Urban): Urban Education Status: Graduate

Requester Letter Number (निवेदक पत्र संख्या): Details not provided Letter Date: Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?): No Indian Citizenship Status (नागरिकता): Indian

Amount Paid (राशि का भुगतान): 0 (Received by Prime Minister's Office) (original recipient) Mode of Payment (भुगतान का प्रकार): Payment Gateway

Does it concern the life or Liberty of a Person? No(Normal) Request Pertains to (अनुरोध निम्नलिखित संबंधित है): S.Bhomick US(AD.IC)

20/4
S0 (AD.IC)

RTI REQUEST DETAILS

Registration No. : DOREV/R/T/20/00538/2

Date of Receipt : 26/04/2020

Transferred From : Department of Revenue on 28/04/2020 With Reference Number : DOREV/R/T/20/00538

Remarks : Info in r.o. your Department (moF)

Type of Receipt : Electronically Transferred from Other Public Authority **Language of Request :** English

Name : PRASHANT DHASAL **Gender :** Male

Address : Sai prasad CHS, Sector-48, D6, Flat 14, Seawoods, Navi Mumbai, Pin:400706

State : Maharashtra **Country :** India

Phone No. : Details not provided **Mobile No. :** +91-9833605013

Email : dhasal@gmail.com

Status(Rural/Urban) : Urban **Education Status :** Graduate

Letter No. : Details not provided **Letter Date :** Details not provided

Is Requester Below Poverty Line ? : No **Citizenship Status :** Indian

Amount Paid : 0 (RTI fee is received by Prime Minister's Office (original recipient)) **Mode of Payment :** Gateway

Does it concern the life or Liberty of a Person ? : No(Normal) **Request Pertains to :** S.Bhomick US(AD.IC)

Information Sought : Point No. 8

Original RTI Text : Please route this to PMO office please review attached RTI.

Print Save Close

